

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 05.08.2022 (FRIDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Company Appeal(AT)(Ins)No.315/2022 & IA NO 667,668/2022	M Suresh Kumar Reddy V Canara Bank	Prateek Yadav	M. L. Ganesh for Caveator

**For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>2.</b>	Comp App (AT)(CH)No. 39/2021 & IA No. 537/2021 & 538/2021	Union of India Represented by Regional Director, South East Region  V  Megacity (Bangalore) Developers and Builders Ltd & Anr  <b>WITH</b>	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2  APJ-SLG Law Office R3  Process fee not filed
<b>3.</b>	Comp App (AT)(CH)No. 40/2021 & IA No. 539/2021 & 540/2021	Union of India Represented by Regional Director, South East Region  V  Megacity (Bangalore) Developers and Builders Ltd & Anr  <b>WITH</b>	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2  Process fee not filed
<b>4.</b>	Comp App (AT)(CH) No. 41/2021 & IA No. 541/2021 & 542/2021	Union of India Represented by Regional Director, South East Region  V  Megacity (Bangalore) Developers and Builders Ltd & Anr	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2  Process fee not filed

5.	Company Appeal(AT)(Ins)257/2022 & IA No 541,542,543/2022	Earthin Projects Ltd V M/S Global Emerging Markets India Ltd &Ors  <b>WITH</b>	Bommineni Vivekananda	Rohan Kothari –R1
6.	Company Appeal(AT)(Ins)259/2022 & IA No 549,550,551/2022	Earthin Projects Ltd  V  M/S Global Emerging Markets India Ltd &Ors	Bommineni Vivekananda	Rohan Kothari –R1
7.	TA No.60/2021  (Comp App (AT) No. 84/2020)	DanesaRaghulal  V  T. R. Venugopal &ors  <b>With</b>	Y. Arunagiri  RaghunathaSethupathy  Rajagopal Vasudevan	Prasad Vijayakumar  Vignesh Sekar R1-R4  R. Sudhakaran R5, 7 -17
8.	TA No.61/2021  (Comp App (AT) No. 85/2020)	DanesaRaghulal  V  T. R. Venugopal &ors  <b>With</b>	Y. Arunagiri  RaghunathaSethupathy  Rajagopal Vasudevan	Prasad Vijayakumar  Vignesh Sekar R1-R4  R. Sudhakaran  R5, 7 – 15 & 17
9.	TA No.62/2021  (Comp App (AT) No. 86/2020)	DanesaRaghulal  V  T. R. Venugopal &ors  <b>With</b>	Y. Arunagiri  RaghunathaSethupathy  Rajagopal Vasudevan	Prasad Vijayakumar  Vignesh Sekar R1-R4  R. Sudhakaran  R3,5,6,7,9,10,11,12,13 & 15
10.	TA No.96/2021  (Comp App) (AT) No. 359 of 2019	DanesaRaghulal  Vs  T.R. Venugopal & 3 others  <b>With</b>	Y. Arunagiri  Raghunathan Sethupathy  Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar  Vignesh Sekar R1-R4

<b>11.</b>	TA No.97/2021 (Comp App) (AT) No. 361 of 2019	DanesaRaghulal Vs T.R. Venugopal & 3 others  <b>With</b>	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
<b>12.</b>	TA No.98/2021 (Comp App) (AT) No. 362 of 2019	DanesaRaghulal Vs T.R. Venugopal & 3 others	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
<b>13.</b>	Comp. App (AT)(CH)(Ins) No. 278/2021 (IA No. 597,598,599 & 600/2021)	Malayalam Industries Ltd V Eswaran Pillai RP of Mathstraman Manufactures and Traders P Ltd & 6 Ors	G.R. Lakshmanan R. Mariappan	Vipin Warriier
<b>14.</b>	Comp. App (AT)(CH)(Ins) No. 293/2021 & IA no. 625/2021	Thomas George V K. Easwara Pillai RP & 6 Ors	Pradeep Joy Avinash Krishnan Ravi	S. Sethuraman R1 B. Dhanraj Liquidator G.R.Lakshmanan R7 R2, R5, R6 Served R3 & R4 Notice Returned
<b>15.</b>	Comp App (AT)(CH)(Ins) No. 208/2022 & IA No. 456,457,593/2022	S.Pradeep Proprietor of Protech Engineering V Regen Powertech Pvt Ltd & 3Ors	S.Sathiyarayanan	A.G.SathiyarayananVa kalat
<b>16.</b>	Comp App (AT)(CH) No. 25/2022 & IA No. 256,257	Ravindranath GE Medical	Arun Karthik	T.K.Bhaskar Caveator for

	& 258/2022	Associates V Dr. Ravindranath Kancherla & 13 Ors	Mohan	R1
17.	Comp App (AT)(CH) No. 26/2022 & IA No. 259,260 & 261/2022	Gleneagles Development Pte Ltd V Dr. Ravindranath Kancherla & 13 Ors	Arun Karthik Mohan	T.K.Bhaskar Caveator for R1
18.	Comp App (AT)(CH)(Ins) No. 144/2022& IA NO. 331/2022	Jai Jinendra Enterprises V Sanjeevi C & 7 Ors	Pawan Jhabakh Jerin Asher Sojan	
19.	Company Appeal(AT)(Ins)277/2022 & IA No 294/2022	Regen Infrastructure and Services Private Limited V Regen Powertech Private Limited	B.Dhanaraj	
20.	Comp App (AT)(CH)(Ins) No. 247/2022 & IA No. 523,524/2022	Global Energy Markets India Ltd V Indu Projects Ltd &Ors  WITH	Rohan Kothari	VVSN Raju –R1 Avinash Amarnath-R6&R7
21.	Company Appeal(AT)(Ins)/248/2022 & IA No.525/2022	M/s Global Emerging Markets India Ltd. V Indu Projects Limited	Rohan Kothari	VVSN Raju –R1 Avinash Amarnath-R6&R7
22.	Company Appeal(AT)(Ins)268/2022 & IA No 567,568/2022	MoghnyMaqdoom Mohiuddin V Manish Fashionworld Pvt Ltd	AvinashKrishanan Ravi	Jerin Asher Sojan
23.	Comp App (AT)(CH)(Ins) No.270/2022 IA.No.579,580/2022	Kunaparaju Sudharshan Varma V M/s Rangrao Baburao	DVAS Ravi Prasad, Nitish Bandary	

		Gaikwad and 2 anr		
24.	Comp App (AT)(CH)(Ins) No. 261/2022& IA.No.553/2022	A.L.Sundershan V Syndicate Bank &Anr	M/s.Aiyar& Dolia	M L Ganesh-R2

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT)(CH)(Ins) No. 135/2021& IA No. 236/2021 & 237/2021	Kundan Care Products Limited V Pankaj Srivastava & 2 ors	Harimohana Gowtham Kumar	N.P. Vijay Kumar R1 P. Srivatsava RP
26.	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises V ReGen Powertech Pvt Ltd &Anr  <b>With</b>	P. Mohan Prasad A. Vidya	A.G. SathyanaryanaR1 B.Dhanaraj R2
27.	Comp App (AT)(CH)(Ins) No. 96/2022 & IA No. 224,225 & 226 /2022	TVH Energy Resources Pvt. Ltd. V Ebenezer Inbaaj RP, Regen Powertech P Ltd &Anr  <b>WITH</b>	Ramaswamy Meyyappan	A.G. Sathyanaryana R1 B.Dhanaraj R2
28.	Comp App (AT)(CH)(Ins) No. 114/2022 IA No. 269 & 270,526/2022	Gail (india) Limited V Mr. Ebenzerinbaraj RP  <b>WITH</b>	Giridhar& Sai	A.G. Sathyanaryana

29.	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No.679/2021 &I.A.No.190/2022	EchandaUrja Pvt Ltd V ReGen Powertech Private Limited and 2 Ors  <b>With</b>	N.P. Vijay Kumar	A.G. SathyanaryanaR1 Vipin Warriar R2
30.	Comp App (AT)(CH)(Ins) No. 118/2022 & IA No. 280/2022	EchandaUrja Pvt Ltd V ReGen Powertech Pvt Ltd & 2 Ors  <b>with</b>	N.P. Vijay Kumar	A.G. Sathyanaryana R1 Vipin Warriar R2 B.Dhanaraj R3
31.	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) P Ltd V Regen Infrastructure and Service P Ltd (RISPL) &Anr  <b>With</b>	K Subbu Ranga Bharathi	A.G. SathyanaryanaCaveator for R1
32.	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Limited V Regen Infrastructure and Service P Ltd (RISPL) &Anr  <b>With</b>	K Subbu Ranga Bharathi	A.G. Sathyanaryana R2
33.	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021 & I.A.No.219/2022	Regen Infrastructure and Service P Ltd V ReGen Powertech Private Limited  <b>WITH</b>	B. Dhanaraj Pavithra K	A.G. SathyanaryananCaveator

34.	CompApp (AT)(CH)(Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd V Renuka Devi Ramaswamy RP &Anr  <b>WITH</b>	VV Sivakumar Chethan Sagar	V.Sivakumar R1 A.G. Sathyanaryana R2
35.	Comp App (AT) (CH)(Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited V ReGen Powertech P Ors& 3 Ors  <b>With</b>	Gridhar& Sai Giridharan	A.G. Sathyanaryana R1,2 Dhanraj R3 &R4
36.	Comp App (AT)(CH)(Ins) No. 104/2022	Sulochana Cotton Spinning Mills P Ltd V Regen Powertech P Ltd &Anr  <b>WITH</b>	Ramani & Shankar	A.G. Sathyanaryana R1 B.Dhanaraj R2
37.	Comp App (AT)(CH)(Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd V Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	B. Dhanaraj K. Parvathi	AG SathyanarayanaCaveator for R2 Shanmitha R3
38.	Comp.App (AT) (CH) (Ins) No.93/2022 & I.A. No.215/2022	L&T Infra Investments Partners V ReGen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Cibi Vishnu	AG SathyanarayanaR1 Shanmitha R3 Notice Served on R2- 31/03/2022
39.	Comp.App (AT) (CH) (Ins) No.94/2022 & I.A. No.220/2022	GiriRaj Enterprises V ReGen Powertech Pvt. Ltd & 2 Ors	Viruksham Legal	A.G Sathyanarayana R1&R2 Shanmitha R3

		<b>With</b>		
<b>40.</b>	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160 & 161/2022	Asst Reconstruction Company (I) Ltd. V EbnezarInbaraj RP of REGen Powertech Pvt. Ltd.  <b>With</b>	V.V.Sivakumar	A.G Sathyanarayana
<b>41.</b>	Comp App (AT)(CH)(INS) No 186/2022 (IA NO 590/2022, IA NO 429/2022, IA NO 430/2022)	M/s. Asset Reconstruction Company (India) Limited V EbenezarInbaraj  <b>With</b>	VV Sivakumar	A.G. Sathyanaryanan
<b>42.</b>	Comp App (AT)(CH)(Ins) No. 131/2022 & IA No 311/2022	L & T Infra Investments Partners V Regen Powertech Pvt. Ltd. &Anr  <b>With</b>	Cibi Vishnu	A.G. Sathyanarayana -R1 B. Dhanaraj-R2
<b>43.</b>	Comp App (AT)(CH)(Ins) No. 132/2022 & IA No 312/2022	L & T Infra Investments Partners V Regen Powertech Pvt. Ltd. &Anr	Cibi Vishnu	A.G. Sathyanarayana -R1 B. Dhanaraj-R2
<b>44.</b>	TA No.156/2021 in (CompApp (AT)(Ins) No.994/2020)	Sandhya & Co. V M. Mahesh  <b>With</b>	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A.Pavgi



45.	TA No.157/2021 in (CompApp (AT)(Ins) No.995/2020)& IA No. 207/2022	Sri Adinath Enterprises V S.Rajendran, RP of Vasan Health Care P. Ltd  <b>With</b>	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A.Pavgi
46.	TA No.158/2021 in (CompApp (AT)(Ins) No.996/2020)	Jai Jinendra Enterprises V M. Mahesh  <b>With</b>	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
47.	TA No.159/2021 in (Comp App (AT)(Ins) No.997/2020)	Vijayalakshmi Enterprises V M. Mahesh  <b>With</b>	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
48.	TA No.160/2021 in (Comp App (AT)(Ins) No.998/2020)	V.S. Enterprises V M. Mahesh  <b>With</b>	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
49.	TA No.161/2021 in (Comp App (AT)(Ins) No.999/2020)	H.S. Syndicate V M. Mahesh  <b>With</b>	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
50.	TA No.162/2021 in (Comp App (AT)(Ins) No.1000/2020)	Hemant Mehta & Sons HUF V M. Mahesh  <b>With</b>	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
51.	TA No.163/2021 in (Comp App (AT)(Ins) No.1001/2020)	Vipul Investment V M. Mahesh  <b>With</b>	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi

<b>52.</b>	TA No.164/2021 in (CompApp (AT)(Ins) No.1002/2020)	Hemanth & Co. V M. Mahesh	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
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By the order of Hon'ble Member (J)  
(Chennai Bench)